

**INCIDENTAL FACILITIES TO EMPLOYEES
OF AIR SERVICES**

71. SHRI SARDAR AMJAD
ALI:

DR. R. K. CHAKRABARTI:
SHRI K. B. CHETTRI:

Will the Minister of TOURISM AND
CIVIL AVIATION be pleased to state:

(a) whether it is a fact that incidental
facilities given to the employees of the
Indian Airlines and Air-India (on
deputation) including the fire service
workers are being withdrawn; and

(b) if so, the reasons therefor?

THE MINISTER OF TOURISM AND
CIVIL AVIATION (DR. KAR-AN
SLNGH): (a) No, Sir.

(b) Does not arise.

**DIRECTOR OF FIRE AND EQUIPMENT SEC-
TION AT CALCUTTA AIRPORT**

72. SHRI SARDAR AMJAD
ALI: DR. R. K. CHAKRABARTI:

SHRI K. B. CHETTRI:

Will the Minister of TOURISM AND
CIVIL AVIATION be pleased to state:

(a) whether it is a fact that an Air Traffic
Control Officer has been appointed as
Director of the Fire and Equipment Section
at Calcutta Airport; and

(b) if so, the details of his qualifications
and experience?

THE MINISTER OF TOURISM AND
CIVIL AVIATION (DR. KA-RAN SINGH):
(a) No post of Director of Fire and
Equipment Section exists at Calcutta Airport
either in the Civil Aviation Department or
International Airports Authority of India

(b) Does not arise.

EXPORT TARGETS

73. SHRI KRISHAN KANT:

DR. K. MATHEW KURIAN:

SHRI J. S. TILAK:

SHRI BRAHMANANDA PA-
NDA:

SHRI V. B. RAJU:

SHRI CHANDRA SHEK-
HAR:

SHRI GURMUKH SINGH
MUSAFIR:

SHRI MONORANJAN ROY:

Will the Minister of FOREIGN TRADE
be pleased to state:

(a) whether Government have taken any
steps to meet the backlog in export targets
under the Fourth Five Year Plan; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE (SHRI
A. C. GEORGE): (a) and (b) A statement is
laid on the Table
of the House.

STATEMENT

All possible efforts are being made to
achieve the export target of 7 per cent annual
growth rate envisaged in the Fourth Five Year
Plan. The exploration of the foreign markets,
the generation of export surpluses and
stepping up of export production are
continuous processes. In short, the export
promotion measures include supply of
imported raw materials through
replenishment licensing, removal of capacity
constraints and stepping up of export
production abolition / production of export
duties where justified, grant of drawbacks of
import and excise duties etc. A close watch is
maintained on the trends of export and as and
when necessary, the existing machinery and
arrangements for grant of compensatory
support to selected non-traditional products,
and other financial assistance on export
activities are strengthened and streamlined.
The institutional set up has been further
strengthened.